

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**18. IA 347/2021 IA 1842/2020 MA 3768/2019 IA 369/2022
IA 2002/2020 IA 1393/2022 IA 2544/2022 IA 191/2024
In C.P (IB) 2285(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: IA 347/2021 Mr. Hasti Mal Kachhara
Vs Mr. Narendrakumar Deokaranji Bhoot**

**IA 1842/2020 Mr. Hasti Mal Kachhara
VS Maharashtra State Electricity
Distribution Company Ltd
MA 3768/2019 Mr. Hasti Mal Kachhara
IA 1393/2022 Phoenix Arc Pvt Ltd Vs.
Monitoring Committee Represented by
Mr. Hasti Mal Kacchara (Independent
Member and Chairman)
IA 191/2024 Phoenix Arc Private
Limited Trustee Of Phoenix Trust
Fy16-4**

**IN THE MATTER OF
Phoenix Arc Pvt. Ltd.**

V/s

Deegeee Cotsyn Pvt. Ltd.

Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1842/2020 & IA No. 369/2022:- Adv. Suyesha Kakarla appeared for the successful Resolution Applicant. Counsel, Mr. Aman Kacheria appeared for the Respondent. Counsel appearing for the successful Resolution Applicant states at bar that she has instructions not to proceed with this application any further as the matter with regard to subsidies has been settled and the requisite subsidies has been received as confirmed by the Counsel for the Respondent.

In view of the statement made by the Counsel for the Resolution Professional, **IA No. 1842/2020 & IA No. 369/2022 are disposed of** having been **withdrawn**.

IA No. 191/2024:- Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for the Applicant. The present application has been filed for early hearing of IA No. 1393/2022. Since the IA No. 1393/2022 is already listed on today's board for hearing, **IA No. 191/2024 is dismissed as infructuous**. List **all the other pending applications** on **07.03.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

01.02.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)